COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 86 OF 2017

Dated: 12th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M.P. Power Management Co. Ltd.

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Manoj Dubey

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R.1

Mr. R.B.Sharma for R-3 & R-29

Mr. S.Vallinayagam for R.45

ORDER

List the matter on 14.09.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt